It is not merely a question of issu-He should consult ing a statement. the Prime Minister and the Finance Minister and come out with a proposal not to withdraw fertilizer subsidy once and for all. Otherwise, whatever proposal has been made, it is not in the interest of the farming community. The traders are going to be benefited from it. Now, it is at the proposal stage. I earnestly appeal to the hon. Minister that today by evening he with a categorical must come out statement. Otherwise, we are not going to cooperate with the Government in this regard. We are going to cooperate with the Government in other respects.

## 13.00 hrs.

I do not want to make a speech for the sake of publicity alone. I am a farmer and a tiller's son and I will not allow this. I will sit in *Dharna*. I will not go out from this House. It is not for publicity's sake that I am doing it. (*Interruptions*)\*

MR. SPEAKER: What Shri Devegowda says now is not going on record.

13.01 hrs. At this stage, Shri H. D. Devegowda came and sat on the floor near the Table

SHRI SRIBALLAV PANIGRAHI (Deogarh): In Kalahandi, a large number of workers who were working on the Indravati Dam site, were washed away by the flash floods. According to the State Government only seven dead bodies have been recovered so far but many more workers were trapped in the tunnel near the dam site. Therefore, I would like the hon. Minister to include this also when he makes a statement.

SHRIMATI GEETA MUKHER-JEE (Panskura): Sir, I was the first to take your permission. Today, the *Indian Express* has reported a very alarming news for the newspaper industry.

MR. SPEAKER: There was a question on this point.

\*Not recorded.

SHRIMATI GEETA MUKHER-JEE: The State Trading Corporation has decided to hike the price of standard newsprint by Rs. 5,000 per tonne and that of glazed newsprint by Rs. 10,000 per tonne. Newspaper organisations are being forced to pay for the delay in releasing payments to the foreign newsprint suppliers by the State Bank of India. It may be recalled that the SBI failed to honour this payment commitment to the foreign suppliers due to foreign exchange crisis.

For this why should the small and marginal newspapers be punished, for the failure of the State Bank of India? Therefore, I demand that this thing be seriously reviewed and the small and marginal newspapers must get a fair deal on this, in this respect.

MR. SPEAKER: There was a question on this matter this morning. Now, Papers Laid on the Table of the House.

13.03 hrs.

PAPERS LAID ON THE TABLE

## Annual Report of and Review on the Working of the Centre for Development of Advanced Computing, Pune, for 1989-90 etc.

## [English]

THE MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI GHU-LAM NABI AZAD): On behalf of Shri P. V. Narasimha Rao, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 1989-90 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Development of Advanced computing, Pune, for the year 1989-90.